

ITEM NO.22 Court 4 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.903/2021

ABHINAV THAPAR

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF HEALTH AND
FAMILY WELFARE GOVT. OF INDIA

Respondent(s)

Date : 05-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

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For Respondent(s)

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Mr. Sachin Jain, Applicant-in-person

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Mr. Kynpham V. Kharlyngdoh, Adv.
Mr. Daniel Lyngdoh, Adv.
Mr. P.S. Negi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Tag with Writ Petition (Civil) No 863 of 2020.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master